NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1289/2022 In C.P. (IB)/4271(MB)2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2024

NAME OF THE PARTIES: **Mr. Jitendra Palande**
V/s.
Sanjay Kakade Suspended Director of Kakade Developers Private Limited

IN THE MATTER OF

Esel Infraprojects Ltd.
V/s
Kakade Developers Private Limited

Section: 60(5), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1289/2022:- Adv. Rohan Agrawal a/w Adv. Harshad R. Vyas appeared for the Liquidator/Applicant. Adv. Rohit Gupta i/b Adv. Ruturaj Bankar appeared for Respondent Nos. 1 and 2. At the request of the parties, list the matter on **05.07.2024** for hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
15.05.2024
Sushil